

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A No. 159/97

Sri P. Basumatary ~~Adv.~~ ... Applicant(S)
Union of India ~~Adv.~~ ... Respondent(S)
Mr. M. Chanda, Mrs. S. Decker Advocate for the Applicant(S)
Mr. J. L. Sarkar Advocate for the Respondent(S)

Office Note	Date	Court Order
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24.7.97 Mr M. Chanda, learned counsel for the applicant, and Mr J.L. Sarkar, Learned Railway Counsel, are present.

This application is in
form and within time
C. P. of Rs. 50/-
deposited vide
IFODD No 751182
Dated ... 8-7-97
AVS/PR
D.P. Register
2/1
S/1

Mr Chanda submits that there are certain mistakes in the application, and therefore, he wants to withdraw the application. Prayer allowed.

The application is dismissed on withdrawal, however, with liberty to file a fresh application.

6
Member

nkm

8/7/97


Vice-Chairman